

(a) whether the All-India consumer Price Index for industrial workers, on the basis of which the instalment of D.A. is given to Government employees, has increased sharply over the last index;

(b) if so, how much the consumer price index has risen as on 30 June, 1990 and how it compare with that of 31 December 1989; and

(c) the details of long term and short term measures taken to curb the rising trend?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The All-India Consumer Price Index Number for industrial workers on base 1982-100 for the period from December, 1989 to June, 1990 are given below:

<i>Month/Year</i>	<i>Index</i>
1	2
December, 1989	175
January, 1990	174
February, 1990	175
March, 1990	177
April, 1990	180
May, 1990	182
June, 1990	185

(c) The anti-inflationary strategy of the government includes maintenance of supplies of essential commodities through the public distribution system, augmenting domestic supplies through imports to the extend feasible, action against hoarders or black marketeers, and, above all, exercising fiscal and monetary discipline. The Government has initiated steps in the sphere of

monetary and fiscal policy, during the current financial year, towards bringing about a sharp reduction in the rate of monetary expansion and in the size of the budget deficit.

The credit policy for the first half of 1990-91 was announced on April 12 1990. Under this policy, the Statutory Liquidity Ratio (SLR) is being raised from the present 38 per cent to 38.5 per cent of net demand and time liabilities with effect from September, 1990. Further, the SLR of 25 per cent in respect of Non-Resident External Rupee Accounts (NREER) and Foreign Currency Non-Resident Accounts (FCNR) has also been raised to 30 per cent effective from 28th July, 1990.

For the current financial year with a view to controlling the budget deficit through the imposition of strict fiscal discipline, the Government has decided to have a review of the actual budgetary developments once in every four months and to keep the public and the Parliament informed.

Several economy measures have been introduced. These include: (a) closure of several offices abroad and reduction in the staff posted abroad in various offices; (b) a review of the activities of all Government Departments; (c) impounding of additional D.A. for officers drawing a basic pay of Rs. 3500 and above; (d) a 25 per cent cut in the foreign travel budget; and (e) a 20 per cent cut in fuel consumption by Government Departments on last year's base.

#### **Sanitary Conditions in Sarojini Nagar, New Delhi**

2300. SHRI GANGA CHARAN LODHI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 26 April, 1989 to Unstarred Question No. 7159 regarding sanitary conditions in Sarojini Nagar and state:

(a) whether the storm water drains in the service lanes behind Type IV Government flats in Sarojini Nagar, New Delhi has been covered by the N.D.M.C.;

(b) if so, the details in this regard;

(c) if not, the reasons for not covering the storm water drains in the service lanes of the aforesaid Government flats so far and when these are likely to be covered;

(d) whether there is no proper exit of water from these drains with the result that water accumulates therein causing insanitary conditions thereby causing a lurking danger of Malaria epidemic spreading in the entire area; and

(e) if so, the steps proposed to be taken by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (e). The information is being collected and

will be laid on the Table of the Sabha.

#### **Daily Wages for Labourers to Graphite Mines in Orissa**

2301. SHRI BALGOPAL MISHRA: Will the Minister of LABOUR be pleased to state:

(a) the amount of daily wages being paid to the labourers engaged in graphite mines in Bolangir and Sambalpur district of Orissa;

(b) whether Government have received any complaint about payment of less than the fixed wages to these miners; and

(c) if so, the action taken by Government to rectify the same?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The rates of daily wages including the special allowance, payable with effect from 1.4.90 is given below:—

<i>Category</i>	<i>Work above ground</i>	<i>Work below ground</i>
1	2	3
Unskilled	17.48	21.19
Semi-skilled/Unskilled Supervisory	21.79	26.12
Skilled	27.02	32.23
Clerical	27.02	—

(b) Yes, Sir. Some complaints have been received about less payments of minimum wages.

(c) Regional Labour Commissioner (C), Bhubanshwar has inspected the establishments and the inspection reports have been issued to the employers for their compli-

ance. The Labour Enforcement Officers have also been advised to take appropriate action under law against the defaulters.

#### **Amendment to Emigration Act**

2303. SHRI PRAKASH KOKO BRAHMBHATT: